

(c) Programme presented from Delhi TV Centres is a series of programme which is devised and presented by Swami Dhirendra Brahmachari who is Director of Vishwavyasan Yogashram, Delhi a Government aided Institute of Yoga.

(d) Other Yoga, experts are presenting TV programmes from other TV Centres like Madras, Calcutta, Bombay, Samhalpur and Hyderabad.

#### **Coal Adulteration Cause of low output in Thermal Plants**

3372. SHRI DIGVIJAY SINH : Will the Minister of ENERGY be pleased to state :

(a) is it a fact that amongst the major factors for the low output of thermal power generating plants is that 40 per cent of the coal is adulterated.

(b) has any action been taken to prevent this and if so, how often during the last three years ; and

(c) how many persons have been prosecuted in his regard during the above period ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN)

(a) Some power stations have reported the coal supplied to them is sometimes of inferior quality containing extraneous matter such as shals, etc. affecting the performance of the units. But at present there is lot of improvement in the quality.

(b) A number of steps are being taken to remedy the situation. The Coal Companies have been advised to eliminate extraneous matter from coal to the extent possible. The Coal Companies have also taken up on a crash basis installation of coal handling plants in mines with facilities to crush and screen coal to the required sizes and remove manually the extraneous material. In addition the techno-economic feasibility of carrying out beneficiation of non-coking coal for power generation, is being assessed.

(c) The information is being collected and will be laid on the Table of the House.

#### **Auto Exchange for Agartala**

3373. SHRI BAJU BAN RIYAN Will the Minister of Communications be pleased to state :

(a) whether there is any proposal to set up an Auto Exchange in Agartala;

(b) if so, when and the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON) :

(a) Yes, Sir.

(a) 2100-lines exchange is likely to be commissioned during 1983, which will be extended by another 300-line during 1984.

(c) In view of the reply of (a) and (b), (c) does not arise.

**Act passed by Parliament not enforced**

3374. SHRI CHITTA BASU : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the total pieces of Central legislation enacted since 1952 till last year numbering about 1873, many remain to be merely on paper and have not been enforced or could not be enforced ; and

(b) if so, whether Government propose setting up a special machinery to review them and report to the Parliament along with its recommendation ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR)

(a) No, Sir. Out of 1,870 Central Acts passed from 1952 to 1980 (including 44 Constitution Amendment Act), only a few Acts numbering less than 20 have not so far been brought into force.

(b) Does not arise.

#### **Non-utilisation of full capacity of fertilizer plants**

3375. SHRI CHITTA BASU : Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether it is a fact that there was hardly 53 per cent capacity utilisation in the fertilizer plants in the country during 1980-81 ;

(b) if so, the reasons therefor ; and

(c) what corrective steps are being taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DAIBIR SINGH)

(a) and (b). The capacity utilisation of fertilizer plants in 1980-81 was 52.8% in the case of Nitrogen and 65.9% in the case of  $P_2O_5$ . The shortfall in production was mainly due to raw materials limitations, inadequate availability of feedstock on